

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).14618/2009

(From the judgement and order dated 13/05/2009 in WPC No.337/2008 of The
HIGH COURT OF ORISSA AT CUTTACK)

CHANDRADHOJA SAHU

Petitioner(s)

VERSUS

STATE OF ORISSA & ORS.

Respondent(s)

(With appln. for intervention and office report)
(For final disposal)

WITH SLP(C) NO. 14751 of 2009

(With appln.for and impleadment as party respondent and with prayer for
interim relief and office report)(For final disposal)

Date: 13/08/2012 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM

HON'BLE MR. JUSTICE RANJAN GOGOI

For Petitioner(s) Mr. C.A. Sundaram, Sr.Adv.
SLP.14618/09 Mr. S.P. Singh, Sr.Adv.
Mr. P.K. Mohanty, Sr.Adv.
Mr. Ashok Panigrahi, Adv.
Mr. Surjit Bhaduri, Adv.
Mr. D.S. Parmar, Adv.
Mr. Susheek Tomer, Adv.
Ms. Aruna Gupta,Adv.

SLP.14751/09 Mr. U.U. Lalit, Sr.Adv.
Mr. Ashok Panigrahi, Adv.
Mr. Surjit Bhaduri, Adv.
Ms. Aruna Gupta,Adv.

For Respondent(s) Ms. Pinky Anand, Sr.Adv.
Mr. Milind Kumar,Adv.

R.No.6 Mr. J.K. Das, Sr.Adv.
Mr.Swetaketu Mishra, Adv.
Mr.P.P. Nayak, Adv.
Mr. Sandeep Devashish Das, Adv.
Mr. Parmanand Gaur ,Adv

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For intervenor Mr. Pramod Swarup, Sr.Adv.
Mr. S.K. Biswal, Adv.
Ms. Pareena Swarup, Adv.
Mr. Sachin Das, Adv.
Mr. Azim H. Laskar, Adv.
Mr. Chandra Bhushan Prasad ,Adv

Mr. A. Venayagam Balan, Adv.

UPON hearing counsel the Court made the following

O R D E R

List on 16th October, 2012 for final disposal.

[Usha Bhardwaj]
Court Master

[Savita Sainani]
Court Master